

RAJYA SABHA

Thursday, the 19th December, 2024 / 28 Agrahayana, 1946 (Saka)

*The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.*

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, I am extremely pleased to extend Birthday Greetings to Shri Ghanshyam Tiwari, hon. Member of Parliament. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

Hon. Members, I am pleased to extend greetings to hon. Member of Parliament, Shri Ghanshyam Tiwari, on his birthday.

Shri Ghanshyam Tiwari, a distinguished Member of this august House since July 2022, has an extensive experience in public life, having served six terms in the Rajasthan Legislative Assembly between 1980 and 2018. He has held significant ministerial portfolios in the Rajasthan Government, including Energy, Education, Parliamentary Affairs, Food and Civil Supplies, and Law and Justice. As a Minister in the State Government, he was very kind to the opposition. I was on the Opposition Bench. Presently, Shri Tiwari is serving as the Chairman of the Committee on Ethics.

I have had the privilege of interacting with Shri Tiwari on numerous occasions, and each time I was left mesmerized by his profound scholar, wisdom and humble deposition, and the soft-spoken Tiwariji bears a calm demeanour. A wildly travelled leader with unique ability to bring forth practical solutions while keeping the broader vision of societal progress in mind has won him numerous admirers across the country as also outside. Shri Tiwari has made lasting contributions to the State of Rajasthan. As Education Minister in Rajasthan, he championed the cause of social equity by introducing a 15 per cent economic reservation in 2003, empowering thousands of youths with employment opportunities. His collaboration with Microsoft in 2005-06 to launch the "Education: Empowering the Future" initiative revolutionized computer education in Government schools. His efforts to upgrade girls' schools and promote Sanskrit education have further solidified his legacy as a leader with a vision. He himself is a Sanskrit scholar.

A lawyer by profession and an agriculturist by passion, Shri Tiwari has been honored with several prestigious awards, including the UNESCO Confucius Award in

2006 and the Rashtriya Satyen Mitra Award for his outstanding contributions to literacy. Shri Tiwari, as I said, a Sanskrit scholar and an accomplished author, has penned two insightful books, 'Aarakshan Meri Bhumika' and 'Aarakshan, Sarvjan Hitay, Sarvjan Sukhay,' reflecting his commitment to public welfare.

He is married to Shrimati Pushpa Tiwari, and the couple is blessed with sons Akhilesh and Ashish, and daughter Richa. Hon. Members, on my own and on behalf of this House, I wish him a happy, long and healthy life and extend greetings to his family members.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

- I. **Heritage Bye-laws for "Buddhist Remains (Ramabhar Stupa, Nirvana Temple and Matha-Kuar-Ka-Kot) at Kasia, Kushinagar, Uttar Pradesh; Idgah of Kharehra and ChorMinar Hauz Khas, New Delhi and Kotwali Chabutra, Champawat, Almora, Dehradun**
- II. **Reports and Accounts (2022-23 and 2023-24) of various Institute, Trust, Cultural Centres and Council and related papers**

THE MINISTER OF CULTURE (SHRI GAJENDRA SINGH SHEKHAWAT): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Heritage Bye-laws of the Ministry of Culture, under sub-section (6) of Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958: -

- (1) Heritage Bye-Laws for "Buddhist Remains (Ramabhar Stupa, Nirvana Temple and Matha-Kuar-Ka-Kot) at Kasia, District Kushinagar, Uttar Pradesh".
- (2) Heritage Bye-Laws for Idgah of Kharehra, No. 287, Vol.III, Hauz Khas, Delhi.
- (3) Heritage Bye-Laws for ChorMinar No. 289, Vol. III, Hauz Khas, New Delhi.
- (4) Heritage Bye-Laws for Kotwali Chabutra, Champawat, District-Almora, Dehradun.

[Placed in Library. For (1) to (4), see No. L. T. 1807/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Museum Institute of History